

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

33.

CONT.A. (IBC)/03(MB) 2022  
IN C.P. (IB)/3992(MB)2018

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.11.2022**

NAME OF THE PARTIES:

Xanadu Reality Pvt. Ltd.

Vs

Atithi Builders And Constructors Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **17.01.2023**.

Sd/-

**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)